

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 4157 of 2020**

Manish Kumar Petitioner

Versus

1. The Jharkhand State Food & Civil Supplies Corporation, Ranchi
2. The Managing Director, the Jharkhand State Food & Civil Supplies Corporation, Ranchi Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Mrinal Kanti Roy, Advocate
For the Respondents	: Dr. Ashok Kumar Singh, Advocate

04/25.03.2021 The present writ petition is taken up today through Video conferencing.

Mr. Mrinal Kanti Roy, the learned counsel for the petitioner, seeks permission to withdraw the present writ petition.

Dr. Ashok Kumar Singh, the learned counsel for the respondents, has no objection to the same.

Permission is accorded.

The writ petition is dismissed as withdrawn.

(Rajesh Shankar, J.)

Manish